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Rockets Missiles Guided missiles and associated

ground equipmments

Advanced composites/materials Materials Naval Systems

Sonars/Sonobuoys, underwater

weapon system

Advance Computing

Systems

Food & high Altitude :

Agriculture

Bio-medical & Allied : Sciences

Parallel computing systems, robotics, wargaming

Ready to eat processed food.

igh attitude agriculture

Nuclear medicine, psychological studies, phsyciological studies

## 2. Results Achieved During Last Three Yeare:

Results achieved by DRDO Laboratories/Establishments during the last three years are as under :-

## Systems Successfully Developed by DRDO Labs **(a)** and After Productioniaation Delivered to Ser-

5.56 mm rifle, Very Low Frequency Receivers, Programmable Deep mobile Target, 81mm illuminating Ammunition - Mk.il, Integrated Observation Equipment, Acoustic Target, Drill and Practice torpedo, bullet proof vehicles, Balloon Barrage System.

#### Systems Succeedfully Developed and Accepted (b) by Services After use Trials

'PRITHVI' Surface-to-surface missile, Main Battle Tank - 'ARJUN'. 5.56mm Light Machine Gun (LMG), INDRA pulse compression radar, Mannually Launched Assault Vrudge (NKAB), Rapid intervention vehicle, Radio Local System, Radio Truck system SIMHIKA (Sono buoy Processor), Sea Mines, Mine Anti personnel inflammable. Bund blasting device, pilotless Target Aircraft (PTA), Armoured ambulance, Carrier mortar tracked, smoke grenade discharger for T-55 modernised tank.

#### Systems Under Advanced Stages of Evaluation (C)

AKASH - medium range surface-to-air missile, TRISHUL - short range suface-to-air missile, NAG third generation anti - tank missile, 5 56mm Carbine, MultiBarrel Rocket System - 'PINAKA, Remotely Piloted Vehicle - FALCON, advanced sonar and tactical weapon control syste (PANCHENDRIYA), Bridge Layer Tank - KARTIK, Hull mounted Sonar (HUMSA), Secret Telephone System (SECTEL)., Artillery Combat Command Control System) ACCCS), Network Management System, Processor based ground mine.

- 3. In addition to above, the following results have also been achieved :-
  - The technology demonstrator AGNI has been successfully completed
  - The parallel processing advanced computing system PACEP-LUS has been developed and productionised

- Marine Acoustic Research Ship, SAGAR DHWANI has been commissioned
- Light Combat Aircraft (LCA) is being progressed through Full Scale Engineering Development and is getting ready for roll out of first aircraft in Aug 1995.
- Core-engine KABINI for LCA has been developed and is under evaluation at the test-bed.
- 4. Large number of systems developed by DRDO Laboratoreis have been productionised and delivered to the User Services. The cumulative value of such production so far is estimated to more than six thousand crore.

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# Sale of Assets by HMT

\*798. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state :

- (a) whether HMT is disposing of non-performing assets:
- (b) if so, whether the Government have given approval for sale of any assets of this public sector unit;
- (c) the details of the guidelines for identifying performing and non-performing assets;
- (d) whether workers would be given preference in this regard: and
  - (e) if so, the modalities thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOP-MENT AND DEPARTMENT OF HEAVY INDUSTRY) SHRIMATI KRISHNA SAHI ): (a) HMT has identified certain properties for joint development, lease, sale, etc. in order to raise resources.

- (b) HMT has obtained the clearance of its Board of Directors to process such proposals. No final decision has been taken in respect of any proposal
  - (c) There are no specific guidelines on the subject.
- (d) and (e) The proposal will be based on open offers. Employees, co-operative societies, etc, are free to submit their bids

#### Research on Bird Strikes

\*799 SHRI JAGAT VEER SINGH DRONA · Will the PRIME MINISTER be pleased to state .

- (a) whether the research work to minimise loss of aircrafts due to bird strikes has been undertaken;
- (b) If so, the agency/persons which undertook the research work in this regard;
  - (c) the outcome of the research, and
- (d) the extent to which the results of the research are being implemented?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b): An ecological study to analyse the reasons for bird hazard at the selected IAF airfields was conducted by the Bombay Natural History Society (BNHS) under the leadership of late Dr. Salim Ali, Ornithologist.

(c) A Statement is enclosed.

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(d) The IAF has cleaned up the environment within its airfields. However, the major recommendations of the study could not be implemented due to reluctance on the part of local Bodies to contribute their share of the cost of the schemes.

#### STATEMENT

Bombay Natural History Society (BNHS) recommended the following measures outside airfields :

- (1) Clearance of approach zones outside the airfield.
- (2) Construction of modern incinerators
- (3) Construction of modern slaughter houses.
- (4) Construction of modern carcass processing centres.
- (5) Shifting of open garfage dumps from the vicinity of the airfields.
- (6) Covering of open drains.
- (7) Establishment of covered fish and meat markets.
- (8) Construction of covered garbage points.

## Privatisation of Coment Plants

\*800 SHRI BASUDEB ACHARIA : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government plan to sell or privatise some cement Plants in Central and State Public Sector,
  - (b) If so, the details thereof;
- (c) whether the move has been approved by the Central Trade Unions: and
- (d) if so, the reaction of the Government thereto and the steps being taken to absorb the employees of such units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOP-MENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b): Government has not taken any final decision to sell or privatise any cement plant in the Central Public Sector. Since Cement Corporation of India has been continuously incurring heavy losses, various remedial measures were considered by the Government. The feasibility of selling individual units has been one such step considered by the Government.

(c) and (d): The question of obtaining approval of Central Trade Unions in such matters does not arise. The question of absorbing the employees of such units also does not arise at this stage.

## **Anti-India Activities**

7961. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government are aware that the Hurriyat leaders are indulging in anti-India activities;
  - (b) if so, the details thereof; and

(c) the steps taken/proposed to be taken to keep a strict watch on such anti-India activities?

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THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (c): The Government are keeping a watch over the activities of such persons and action as may be considered necessary and appropriate, will be taken as required.

#### **CGHS Dispensary in Sanead Vihar**

7962. SHRI SHIV SHARAN VERMA:
SHRI PARAS RAM BHARDWAJ:

Will the PRIME MINISTER be pleased to state

- (a) Whether any survey has been conducted in the residential complex of Sansad Vihar, Parijat Apartment, Vidya Vihar and other adjacent colonies in that area to ascertain the number of Central Government employees for opening of C.G.H.S. dispensary there,
- (b) whether any representation has been received from the residents in this regard ,
- (c) whether there are C.G.H.S. dispensaries in Rani Bagh and Rohini which are too far and beyond the reach of the Ex-employees of Central Government;
- (d) if so, whether the Government propose to open a CGHS dispensary in Sansad Vihar/Parijat Apartment, if not, the reasons therefor.
- (e) the time by which the CGHS Dispensary is likely to become operational, and
- (f) if not, whether a mobile CGHS dispensary van will be provided?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR C SILVERA) (a) . No. Sir

- (b) No representation has been received in this regard since 1992
- (c) to (e). The CGHS dispensary at Rani Bagh covers the residential areas within the radius of 3 kms. which includes the residents of Sansad Vihar/Parijat Apartments, A dispensary has also been opened in Rohini to cover the Central Government employees/pensioners residing in Sector 1 to 12 of Rohini. There is no proposal to open a CGHS dispensary in Sansad Vihar/Parijat Apartments.
  - (f): There is no such proposal under consideration.

#### **Birth Control Medicine**

7963. SHRI JAGAT VEER SINGH DRONA: Will the PRIME MINISTER be pleased to state:

- (a) Whether an American firm has developed a birth control medicine, Depo-Provera;
- (b) whether the Government propose to introduce this medicine in the country;